

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
IA(I.B.C)/1301(KB)2023, IA(I.B.C)/406(KB)2023,
IA(I.B.C)/347(KB)2022, IA(I.B.C)/518(KB)2022,
IA(I.B.C)/646(KB)2022, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/1173(KB)2020, IA(I.B.C)/1022(KB)2023,
IA(I.B.C)/898(KB)2023, IA(I.B.C)/1284(KB)2023,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/1000(KB)2022,
IA(I.B.C)/84(KB)2022, IA(I.B.C)/1149(KB)2022,
IA(I.B.C)/1001(KB)2022, IA(I.B.C)/1035(KB)2021,
IA(I.B.C)/140(KB)2022, IA(I.B.C)/763(KB)2021,
RST.A (IBC)/16(KB)2022

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Abhishek Manu Singhvi, Sr. Adv.] For the SRA
Mr. Avishkar Singhvi, Adv.]
Mr. Orijit Chatterjee, Adv.]
Ms. Swati Dalmia, Adv.]
Ms. S. Mukherjee, Adv.]

Mr. Joy Saha, Sr. Adv.] For Kamala Mills Ltd. in
Mr. Kuldip Mallik, Adv.] IA(I.B.C)/518(KB)2022
Ms. Divya Sharma, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For Pegasus
Mr. Vikram Wadehra, Adv.]
Ms. Aasia Hasan, Adv.]
Mr. Mayank Shah, Adv.]

Mr. Kevi Setalvad, Sr. Adv.] For the Tropical Venture
Mr. Abhijit Sinha, Adv.]
Mr. Prantik Garai, Adv.]
Mr. A. Kulkarni, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Siddhartha Makkar, Adv.]

O R D E R

1. Learned Senior Counsel/Counsel for the parties present.
2. **IA(I.B.C)/1301(KB)2023, IA(I.B.C)/1284(KB)2023 and IA(I.B.C)/140(KB)2022:**
 - a. List these matters on **16th July, 2024**.
3. **IA(I.B.C)/518(KB)2022:**
 - a. Convenient note be filed within a period of three days.
 - b. List this matter for continuation of arguments on **16th July, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)